

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

19. C.P. (IB)/899(MB)2020

CORAM:

SMT. ANURADHA SANJAY BHATIA,
MEMBER (T)

SH. H. V. SUBBA RAO,
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **28.11.2022.**

NAME OF THE PARTIES: VIKAS ECOTECH LIMITED
Vs.
KISAN MOULDINGS LIMITED

SECTION: 9 of IBC 2016

ORDER

The hard copy of the Petition is not available with this Bench. Registry, Court Officer and Petitioner shall ensure the availability of hard copy of the Petition to this Bench before the next date of hearing. List this matter on **16.12.2022.**

Sd/-
ANURADHA SANJAY BHATIA
Member(Technical)

Sd/-
H. V. SUBBA RAO
Member(Judicial)

/z/